

**Central Administrative Tribunal
Principal Bench**

OA No.4355/2017

New Delhi, this the 11th day of December, 2017

**Hon'ble Shri V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Shri Vikram Singh Jasaiwal, Aged 52 years,
Sub: Voluntary Retirement,
S/o Late Shri Sube Singh,
R/o RP-66, Near Primary Boys School,
Rang Puri,
Delhi.

... Applicant

(By Advocate: Shri M.K. Gaur for Shri U. Srivastava)

Versus

1. Union of India through the Secretary,
Government of India,
Ministry of Health & Family Welfare,
Nirman Bhawan,
New Delhi.
2. The Directorate General of Health Services,
Ministry of Health & Family Welfare,
Room No.446-A, Nirman Bhawan,
New Delhi
3. The Addl. Director (HQ),
Central Govt. Health Scheme,
CGHS Building,
Sec-12, RK Puram,
New Delhi.

...Respondents

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

Learned proxy counsel for applicant seeks leave of this Tribunal to withdraw the instant OA with liberty to file a fresh one, in accordance with law. Accordingly, the OA is dismissed as withdrawn with liberty as aforesaid. No costs.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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